

BEFORE THE HONORABLE MR SHRI R. S. VIRK DISTRICT JUDGE (RETD.)

IN THE MATTER OF PACL LTD.

CAUSE LIST FOR DATE: 15/12/2017

S.N.	File No.	Case Particulars
1	33	Ashok Jain (Objections)
2	34	Bhagyashree Build-tech Pvt. Ltd. (Objections)
3	49	KISAN AGRO-TECH COOPERATIVE SOCIETY LTD. (Objections)
4	315	1. M/s Shree Balaji Handloom 2. Arun Kumar Singhal 3. Nisha Singhal (Objections)
5	365	M/s Inox Renewables Limited. (Objections)